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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH: JODHPUR**

ORIGINAL APPLICATION NO. 54/2011

Date of order: 11.04.2011

CORAM:

**HON'BLE DR. K.B.SURESH, JUDICIAL MEMBER
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER**

Pancha Ram Bishnoi S/o Shri Amlu Ram aged about 48 years by caste Bishnoi, Resident of Dholabala, Tehsil Phalodi, District Jodhpur Office Address SPM (under suspension) Phalodi, Sadar Post Office.

...Applicant.

Mr. S.P.Singh, Advocate, for applicant.

VERSUS

1- Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Tar Bhawan, New Delhi.

2- The Chief Post Master General, Rajasthan Circle, Jaipur.

3-The Director, Post Master General, Western Region, Jodhpur.

4-Sr. Superintendent of Post Offices, Jodhpur Division, Churu.

... Respondents.

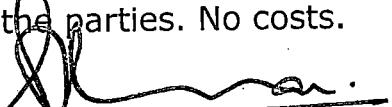
Mr. Lokesh Mathur for Mr. Vineet Mathur, Counsel for respondents.

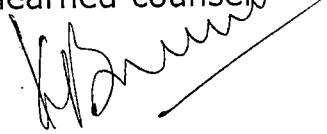
ORDER (ORAL)
(Per Dr. K.B. Suresh, Judicial Member)

We have heard both the counsels.

2- It would appear that on an earlier occasion also similar but separate charges were levelled against the applicant and this seems to be the second round. After hearing both the learned counsel for the parties, we feel that it would be just and proper to direct the respondents to complete the process initiated by them on account of Annex. A/1 within four months next. We direct the applicant to cooperate fully and also the respondents to afford full opportunity of being heard to the applicant. The entire process shall be completed within four months from today.

3- A copy of this order be issued to both the learned counsel for the parties. No costs.


(Sudhir Kumar)AM


(Dr.K.B.Suresh)JM